

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 28-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>STEPS</u></b>				
1	SPL.CASE	100028/2007	State Vs D. N. Upadyaya ors.	APP  Select
<b><u>HEARING</u></b>				
2	SPL CASE CBI	100041/2015	The State CBI ACB Vs Manjit Singh Bali and another	
3	SPL CASE CBI	100068/2017	CBI ACB Mumbai Vs Pramod Kumar Mahour	
<b>( Main Matter REMAND APPLN CBI/0100210/2017)</b>				
<b><u>HEARING BEFORE CHARGE</u></b>				
4	SPL CASE CBI	100060/2018	The State CBI ACB Vs Neeraj Agarwal and others	pp

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<b><u>HEARING</u></b>				
1	SPL CASE CBI	100093/2014	CBI Vs Chandahas Sampat	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100109/2015	The State CBI ACB Vs Rameshwar Prasad Meena	
<b><u>HEARING BEFORE CHARGE</u></b>				
3	SPL CASE CBI	100017/2016	The State CBI ACB Vs Rajgopal Ananthakrishan Iyer and another	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100019/2009	State of Maharashtra Vs Shri. Ravindra Dattaram Kubde Others	
<b><u>COMPLIANCE</u></b>				
2	SPL.CASE	289/2020	CBI ACB Vs Rakesh Parasmal Jain and other	

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 01-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	PMLA SPL CASE	100004/2018	DIRECTOR OF ENFORCEMENT Vs NIRAV MODI AND 23 Ors.	ARCHANA SALAYE
<b><u>APPEARANCE</u></b>				
2	PMLA SPL CASE	100009/2018	The Assistant Director Mumbai Zonal Office Vs Mehul Chinubhai Choksi And Others	z
3	PMLA SPL CASE	100003/2019	DIRECTORATE OF ENFORCEMENT Vs NIRAV DEEPAK MODI AND ORS.26	PP

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 03-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING BEFORE CHARGE</u></b>				
1	SPL CASE CBI	100064/2016	The CBI ACB Vs Abishek Kumar Meena	
<b>( Main Matter REMAND APPLN CBI/0100008/2016)</b>				
2	SPL CASE CBI	100105/2017	The State of CBI, ACB Vs Bhalchandra Sadashiv Sane and Another 1	
3	SPL CASE CBI	100036/2018	STATE GOVERNMENT CBI, ACB Vs Ulhas Ananda Lokhande	
<b><u>STEPS</u></b>				
4	SPL CASE CBI	100003/2018	The State of CBI, ACB Vs Deepak Prem Kumar	

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